

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

For the attention of the **creditors of Web Tech Packagings (India) Private Limited**

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	WEB TECH PACKAGINGS (INDIA) PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	05/02/1998
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25202DL1998PTC092055
5.	Address of the registered office and principal office (if any) of corporate debtor	HOUSE NO-163, IIIRD FLOOR, KAILASH HILLS, NEW DELHI-110065
6.	Insolvency commencement date in respect of corporate debtor	02.09.2019
7.	Estimated date of closure of insolvency resolution process	29.02.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ashu Gupta IBBI/IPA-002/IP-N00339/2017-2018/10943
9.	Address and e-mail of the interim resolution professional, as registered with the Board	204 A, 2nd Floor, 23, SBI Building, Najafgarh Road Indl Area, Shivaji Marg, Opp DLF Tower, New Delhi-110015 ashugupta.cs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	204 A, 2nd Floor, 23, SBI Building, Najafgarh Road Indl Area, Shivaji Marg, Opp DLF Tower, New Delhi-110015 irpwebtech@gmail.com
11.	Last date for submission of claims	16.09.2019
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP till date
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable as per information available with IRP till date
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Not Applicable as per information available with IRP till date

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the WEB TECH PACKAGINGS (INDIA) PRIVATE LIMITED on 02.09.2019 (Received copy of order dated 25.07.2019 on 02.09.2019).

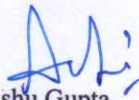
The creditors of WEB TECH PACKAGINGS (INDIA) PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 16.09.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The claims may be submitted in their specified Forms B, C, D and E in terms of Regulation 7, 8 and 9 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03.09.2019
Place: New Delhi


Ashu Gupta
Interim Resolution Professional